

BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH PUNE

ORIGINAL APPLICATION NO. 90 OF 2023

RAVINDRA KUBER WALWADE

... APPLICANT

Vs

PADMABHUSHAN VASANTDADA PATIL
GOVT. HOSPITAL SANGLI

... RESPONDENTS

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Date:- 16.12.2024

Place:- Sangli



महाराष्ट्र MAHARASHTRA

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CD 277347

GOVT. OF MAHARASHTRA
13 DEC 2024
Asst. Treasury Officer
Miraj.

Noted & Registered
Serial Number... -

23450/2024

16 DEC 2024



NOTARY
GOVT. OF INDIA
M. B. PATIL
SANGLI (MAH)
Reg. No. 5289
Exp. Dt. 31/12/23



BEFORE THE NATIONAL GREEN TRIBUNAL

WESTERN ZONE BENCH, PUNE

IN THE MATTER OF:-

ORIGINAL APPLICATION NO. 90 OF 2023

RAVINDRA KUBER WALAWADE

.....APPLICANT

V/S

PADMABHUSHAN VASANTDADA PATIL

GOVERNMENT HOSPITAL AND OTHERS

.....RESPONDENT

**AFFIDAVIT IN REPLY/OBJECTIONS FILED ON BEHALF OF
RESPONDENT NO. 1 AS PER ORDER DATED 08/11/2024 IS AS UNDER-**

I, Dr. Sandeep Bapuso Satpute, aged 48 years occupation – Government Service working as Assistant Professor, Department of Biochemistry, Government Medical College Miraj having my office at Pandharpur Road Miraj District Sangli – 410410,

I am filing this affidavit on behalf of the Respondent No. 1 (Dean, Padmabhushan Vasantdada Patil Government Hospital Sangli), do hereby solemnly affirm state as under: I am working as Assistant Professor, Department of Biochemistry, Government Medical College Miraj w.e.f. April 2003 I am well conversed with the facts and circumstances of the case as well as the record of the case lying in my office, I am filling this Affidavit

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only with a limited purpose of bringing on record true facts of the case as under.

1. The Hospital at present is having 390 beds and MPCB Sangli is insisting on setting up a STP/ETP plant in the hospital. Since establishment Respondent No. 1 is taking care that the functioning of hospital should not be hazardous to society or anybody and following the directions of Indian Medical Association and Government. Initially management of collecting biomedical wastes and discharge of untreated water was governed by Indian Medical Association of Miraj Bench and all the Hospitals and Medical practitioners were following it. It was under the name "Biomedical Waste Management, IMA, Miraj. It was under the valid authorization of Maharashtra Pollution Control Board. Thereafter Biomedical waste was managed and collected by Kokan Care Enterprises since 01/12/2010 to 26/06/2017. Since then M/s. Surya Central Treatment Facility which is authorised common biomedical waste treatment facility within Sangli District and providing biomedical waste management services to Hospitals and clinics. Thereafter M/s. Sons House which is providing housekeeping, sanitary and waste management services to

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hospitals and health care facilities participated in tender process and appointed to collect the entire medical waste and to handover it to M/S. Surya Central Treatment Facility. That due care is meticulously followed by Respondent no.1 as per the rules laid down by MPCB and Bio-Medical Waste Management Rules,2016. As, it all was going properly MPCB never complained till filing of present original application. Hence Respondent no. 1 cannot be held solely responsible for the same.

2. The original application is regarding the non-compliance in pursuance of warning notice dated 14.10.2022. Hence compensation calculated against the previous period is illegal, barred by law of limitation, improper, incorrect, not as per prayer and not as per principles of natural justice. The determination of compensation is improper and not admitted to present respondent.
3. I say and submit that the application for Consent for authorization was submitted to Maharashtra Pollution Control Board vide number MPCB-consent-0000227461 dated 01.12.2024 to obtain (enclosed as Annexure R-1):



- a) Consent to establish/operate/renewal of consent under section 25 and 26 of the Water (Prevention and control of pollution) Act 1974 as amended;
- b) Consent to establish/ operate/renewal of consent under section 21 of the Air (Prevention and control of pollution) Act 1981 as amended;
- c) Authorization/ renewal of authorization under Biomedical Waste Management Rules 2016 as amended. Hazardous waste (M & TM) Rules 2016, in connection with my/our/existing/proposed activity from the premises.
4. I say and submit that P.V. P. Government Hospital Sangli is registered with M/S Surya Centre Treatment Facility Private Limited Sangli for management of biomedical waste in accordance with the provision of biomedical waste management Rules 2016 as amended and in compliance with the provisions CPCB guidelines up to 31.03.2025 (enclosed as Annexure R-2).
5. I say and submit that the proposal to establish ETP, STP and underground drainage system was submitted to the Maharashtra Jeevan Pradhikaran Sangli and they had a survey of the hospital and

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provided a gross budget letter no. 1973/2024 dated 02.12.2024 stating approximate cost to establish ETP, STP and underground drainage system would be about ₹ 9 crore (in words rupees nine crore). The letter is annexed as **Annexure R-3**.

6. The proposal to establish ETP, STP and underground drainage system shall be submitted to the Commissioner, Medical Education and Research for administrative approval. Once administrative approval and budget is received, the work to establish ETP, STP and underground drainage would be started at the earliest.
7. At present, the waste water from hospital is discharged to STP plant of Sangli Miraj Kupwad Municipal Corporation which is operating at Hanuman Nagar Sangli. The capacity of said STP is 22 MLD of water per day.
8. Therefore, it is prayed that kind consideration should be given to above mentioned points. The hospital is a Teaching Government hospital established under Government Medical College Miraj District Sangli. The hospital treats thousands of needy and poor patients free of charge. So, kind consideration should be given to the hospital. It is humbly submitted that the proposed fine

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(Environmental Damage Compensation and additional environmental damage compensation) imposed on the hospital should be waived-off. This is humble submission.

Solemnly affirmed on the day .16., December 2024.

Identified by

AS Brahme
Smt. A.S. Brahme
A-48, Pune

For and on behalf of Respondent No. 1

Satpute
(Dr. Sandeep Bapuso Satpute)
Assistant Professor, Dept. of Bio-chemistry
Government Medical College and Hospital Miraj

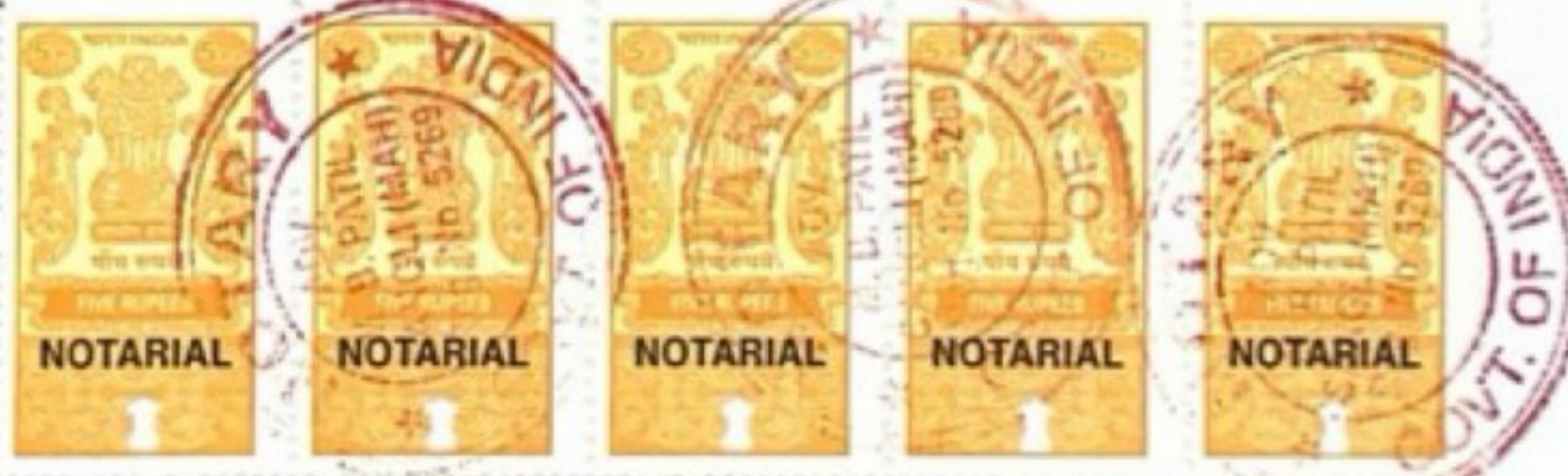
Solemnly affirmed before me by
Shri *Sandeep Bapuso Satpute*
Who is identified before me by
Shri *Mr. A.S. Brahme*
Whom I personally know

BEFORE ME

Date



Adv. **MARUTI B. PATIL**
NOTARY REG. NO. 5289
GOVT. OF INDIA
VAISHNAVAPPT, F-2, BRAHMANPUR,
MIRAJ-416 910 (MD. 9422013749)
NOTARY EXP. DT. 31/11/2028



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VERIFICATION

I, Dr. Sandeep Bapuso Satpute, aged 48 years, occupation - Government Service working as Assistant Professor, Department of Biochemistry, Government Medical College Miraj having my office at Pandharpur Road Miraj District Sangli - 410410 do hereby state on solemn affirmation what is stated in the forgoing affidavit in reply to my own knowledge and I believe the same to be true and correct.

Solemnly affirmed on the day 16 December 2024.

For and on behalf of Respondent No. 1

Sandeep Bapuso Satpute
16/12/24
(Dr. Sandeep Bapuso Satpute)

Solemnly affirmed before me as Assistant Professor, Dept. of Biochemistry
Shri. Sandeep Bapuso Satpute Government Medical College and Hospital Miraj
Who is identified before me by
Shri. Adv. M. C. Bhosale
Whom I personally know

BEFORE ME

M. B. Patil

Adv. MARUTI B. PATIL
NOTARY REG. NO. 5289
GOVT. OF INDIA
"VAISHNAVI APPT", F-2, BRAHMANPURA
MIRAJ - 416 MID. NO. 9422613749
NOTARY EXP DT. 31/11/2028



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Maharashtra Pollution Control Board

महाराष्ट्र प्रदूषण नियंत्रण मंडळ

Application for Consent/ Authorisation

Sir,
I/We hereby apply for*

1. Consent to Establish/Operate/Renewal of consent under section 25 and 26 of the Water (Prevention & Control of Pollution) Act, 1974 as amended.
2. Consent to Establish/Operate/Renewal of consent under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981, as amended.
3. Authorization/renewal of authorization under Bio-Medical Wastes Management Rules, 2016 as amended, Hazardous waste (M,& TM)n Rules, 2016, in connection with my/our/existing/proposed activity from the premises as per the details given below.

General Information

UAN No:
MPCB-CONSENT-0000227461

Application submitted on:
01-12-2024

Industry Information

Industry Type: R30 Health-care Establishment (as defined in BMW Rules)
Category: Red
Scale: S.S.I

Consent To: Operate (Plain Renewal)
Submit to: SRO - Sangli

Consent to Establish Details

Consent to Establish No.	Consent to Establish date	Consent to Establish Valid Upto
	01-01-1970	01-01-1970
Previous Consent No.	Previous Consent date	Previous Consent Valid Upto
MPCB/PAMS/BMW/KP-9807-12/KP-22/2012	22-01-2013	28-02-2013

Perticulars of Applicant (Owner/Occupier/Any other Authorised Person)

First Name	Father / Husband Name	Last Name	Designation
Dr. PRAKASH	DATTATRAY	GURAV	DEAN
Mobile No	Telephone/Fax	Email	Aadhar No
9422040331		pvpghsangli@yahoo.in	849738686737
PAN No	Address	Pin Code	
AAXPG4371R	VANKATESH-SHRAUSTEE R-BANGLOW MADHAVNAGAR RAD GOLDEN PARK SANGLI	416410	

2. Health Care Facility (HCF) Information

a) Name of the Health Care Facility

PADMABHUSHAN VASANTDADA PATIL GOVERNMENT HOSPITAL, SANGLI

b) Address for Correspondance

Pin Code

416416

District

Sangli

City/Town

Miraj

Survey/Gut No.

141/1

Name of premises /Building

CIVIL HOSPITAL

Road/Street

CIVIL CHOWK

Area/Locality

Sangli City

Email

pvpghsangli@yahoo.in

Website URL

NA

c) Onwership of Facility

State Government

Name of the Department

MEDICAL EDUCATION AND DRUG DEPARTMENT

Land Ownership

Self Owned

d) Month and year of commissioning of the HCF

01/01/1970

e) Area of the Facility / Hospital

i) Total plot area (In square meter)

122417.40

ii) Built up area (In square meter)

80937.12

iii) Open Plot Area (Sq.Mtr)

40468.56

f) Enter Latitude and Longitude of site (In degrees)

Latitude (In degrees)

0

Longitude (In degrees)

0

g) Does HCF have Operation Theatre

No

Number of OT

7

h) Does HCF have Laundry facility in premises

Yes

No of Washing Machines

1

Capacity (Kg/Cycle)

50.00

i) Does HCF have Canteen/Cafeteria facility in premises

Yes

Area (Sq.Ft.)

101.17

Water Consumption/day (CMD)

1.00

No of Cafeteria

1

j) Does HCF have Hostel/Residential quarters in premises

Yes

Nos

2

Area (Sq.Ft.)

1011.71

Total No. of Rooms / Quarters

80

Total No. of Persons / Residential Total Water Consumption (CMD)

160

12.80

3. BMW Authorization Details

a) Type of health treatment system

Medicine

b) Government Notification Details

Total number of Beds Government Notification No Date of Notification

MS	Diesel	50.00	Ltr/day	4.50	NO
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Do you have Boiler Installed

For No

Do you have adequate facility for collection of samples of emissions in the form of port holes, platform, ladder/etc. As per Central Board of Pollution Control and Abatement (CBAP) Publication "Emission regulations Part-III" (December, 1985)

Port hole

No

Platform

No

Ladder

No

Parameter	Permissible Limiting concentration	Latest 3 Sampling Dates		
		1st Date	2nd Date	3rd Date
		NA	NA	NA
Particulate matter	50 mg/Nm ³	0	0	0
Nitrogen oxides	400 mg/Nm ³	0	0	0
HCL	50 mg/Nm ³	0	0	0
Total Dioxins and Furans	0.1 ng TEQ/Nm ³ (at 11% O ₂)	0	0	0
Hg and its compounds	0.05 mg/Nm ³	0	0	0

Whether you have provided Online Continuous Emission Monitoring Systems (OCEMS)

No

Quantity of ash generated from Boiler (Tonnes/ month):

Mode of Disposal of Boiler ash

Provision Of Alternate Electric Supply

No

Separate Electricity Meter Provided to Pollution control Devices

No

Hazardous Waste

CHWSDF Details

CHWTDF Facility Name

ARYA CENTER TREATMENT FACILITY PVT LTD

CHWTDF Membership Number

SC20242504571

Hazardous Waste Details		
Description	Waste Category	Quantity in MT/Month
Incineration Ash	37.3	0
STP/ETP	35.3	0
Used Oil		0

Non-Hazardous Waste aspect					
Description	Quantity	UOM	Treatment	Treatment	Remarks
NA	0	0	NA	NA	NA

5. Additional Information

Do you have Bio Medical Waste Management Committee Constituted

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Yes

Average Cost (O & M) for ETP/STP

6500000

Average Cost of APCD Rs/Year

1000000.00

Brief details of tree plantation/green belt development within applicant's premises

Open Space Availability

40468

Plantation Done On

120

Number of Trees Planted

220

Whether Environmental Statement submitted

No

Environmental Statement submitted Date

01-01-1970

Any other additional information that the applicants desires to give

Do you have Infection Control Committee Constituted

No

6. Financial Details

Is there any Bank Gurantee impose on you during previous Consent/Authorization period.

No

Bank Gurantee Number	Date	Valid Up To	Amount	Bank Name	Branch
0	01-01-1970	NA	0	NA	NA

Additional Bank Gurantee Details, if Any					
Bank Gurantee Number	Date	Valid Up To	Amount	Bank Name	Branch
0	01-01-1970	NA	0	NA	NA

75.00

25.00

100



c) Water consumption for different uses (CMD)

Purpose	Consumption	Effluent Generation	Disposal
Domestic Pourpose	88.0	79.5	Recycle,Local Bodies Sewer,On Land For Gardening
Pathology Laboratory, Floor washing, Operation Theater	10	8	Recycle,On Land For Gardening
Laundry	2.0	0.5	Recycle,Local Bodies Sewer,On Land For Gardening
Industrial Cooling,spraying in mine pits or boiler feed	0	0	NA
Total	100.00	88.00	

d) Waste Waster Treatment

Have you installed STP or ETP

Yes

1. Sewage Treatment Plant: Yes

2. Effluent Treatment Plant: Yes

3. Combined Treatment Plant: No

Sewage Treatment Plant

Capacity(CMD)

111.00

Preliminary: Yes Preliminary Treatment: Bar Screens,Grit Chamber,Oil & Grease Removal

Primary: Yes Primary Treatment:

Secondary: Yes Secondary Treatment: Anaerobic Treatment System,Activated Sludge Process (ASP),Secondary Clarifier

Tertiary: Yes Tertiary Treatment: Sand & Carbon Filter,Chlorination

Advance: Yes Advance Treatment: Reverse Osmosis

Effluent Treatment Plant

Capacity(CMD)

Preliminary: Yes Preliminary Treatment: Bar Screens,Grit Chamber,Oil & Grease Removal

Primary: Yes Primary Treatment: Neutralization Tank,Primary Clarifier / Settling

Secondary: Yes Secondary Treatment: Anaerobic Treatment System,Activated Sludge Process (ASP),Secondary Clarifier

Tertiary: Yes Tertiary Treatment: Sand & Carbon Filter,Chlorination,UV Treatment

Advance: Yes Advance Treatment: Reverse Osmosis

e) Other waste generation details

1) Municipal Solid Waste

a) Blodegradable Waste(kg/day)

0

b) Recyclable Waste(kg/day)

0

c) Domestic Hazardous Waste(kg/day)

0

Air Pollution

Whether D.G. Set Installed

Yes

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Capacity(KVA)	Make	Fuel Used	Fuel QTY	Unit	Stack Height In meter	Accoustic Enclosure for noise control
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,) Diagnostic and Pharma Facilities available in Premises

Pathology Lab	Yes	Average Samples/day	1500
Blood Bank	Yes	Number of Bags used/Month	400

d) Whether HCE intended to Sale / Handover liquid BMW for R&D purpose

No

Category wise Bio-Medical Waste Collected ,Treated,Disposed			
Sr. No	Category	Type of Waste	Quantity not to exceed (Kg/M)
1	Yellow	a) Human Anatomical waste	1500.00
		b) Animal Anatomical Waste	0
		c) Solled Waste	300.00
		d) Expired or Discarded Medicines	1250.00
		e) Chemical Waste	1300.00
		f) Chemical Liquid Waste	1250.00
		g) Discarded linen, mattresses, beddings contaminated with blood or body fluid.	1150.00
		h) Microbiology Biotechnology and other clinical laboratory waste	1205.00
2	Red	Contaminated waste (Recyclable)	1200.00
3	White (Translucent)	Waste sharps including Metals	1200.00
4	Blue	a. Glassware	700.00
		b. Metallic body implants	100.00

Do you Have Equipment Installed for Pretreatment of Yellow (g), (h) Category Waste

No

Whether you have establish a Bar-Code system for Bag or Containers containing Bio-Medical waste

Yes

Common Facility Membership Details (CTF)

CTF Name	Membership Number	Issued Date
M/s. Surya Central Treatment Facility, Sangli	SC20242504570	31-03-2025

4.Consent Details

a) Sources of Water

i) Surface Water Yes

Name of the water supply **Water Consumption Quantity (CMD)**

Mun Corporation Miraj Sangli 100

ii) Ground Water No

iii) Tanker Water No

b) Water Consumption Details

Raw Water (CMD) **Recycle Water (CMD)** **Total Water Quantity Requirement (CMD)**



पद्मभूषण वसंतदादा पाटील शासकीय रुग्णालय, सांगली
Padmabhushan Vasantdada Patil Government Hospital, Sangli
शासकीय वैद्यकीय महाविद्यालय, मिरज या संस्थेशी संलग्न शैक्षणिक रुग्णालय

2374651 to 2374654(PBX) Fax No.: 0233/2374585

Email: pvpghsangli@yahoo.co.in

जा.क्र.पवपाशारुसा/जैव वैद्यकीयकचरा/आदेश/ 22258 /28,
प्रति,

दिनांक 30/10/2028

श्रीमती मेघना कोरे,

मे सुर्या सेटर ट्रिटमेंट फॅसिलिटी लिमिटेड, सांगली.

- विषय - - जैव वैद्यकीय कचरा विल्हेवाट करण्यासाठी शासन मान्यता प्राप्त पुरवठादाराकडून सेवा घेण्याबाबत
- संदर्भ - १) मा. आयुक्त, वैद्यकीय शिक्षण व संशोधन, मुंबई यांचे कार्यारंभ आदेश क्रमांक DMER-2028-0/0-Commissioner/98637/2028, दिनांक 19/10/2028
- २) मे सुर्या सेटर ट्रिटमेंट फॅसिलिटी लिमिटेड, सांगली यांनी दिनांक 28/10/2028 रोजी दिलेले पत्र
- ३) दिनांक 28/10/2028 रोजीच्या बैठकीचे इतिवृत्तांत.

मा. महोदया,

वरील संदर्भ क्रमांक १ च्या आदेशानुसार पद्मभूषण वसंतदादा पाटील शासकीय रुग्णालय, सांगली या रुग्णालयातील दैनंदिन साफसफाई करण्यासाठी या संस्थेतील बांधीव क्षेत्रफळाकरीता रुपये १२९/- प्रति चौरस मिटर दरमहा याप्रमाणे व खुल्या क्षेत्रफळाकरीता रुपये १२/- प्रति चौरस मिटर प्रतिमाह या प्रमाणे Mechanized Cleaning Services चे दर निश्चित करण्यात येवून M/s BVG India Ltd. Midas Tower, 8th floor, Rajiv Gandhi Infotech Park, Phase-I, Hinjewadi, Pune, Maharashtra 411 057 यांना दिले आहेत.

संदर्भ क्रमांक २ अन्वये CPCB व MPCB च्या मानकानुसार विल्हेवाट करण्यासाठी संदर्भ क्रमांक ३ अन्वये शासकीय वैद्यकीय महाविद्यालय, मिरज व शासकीय वैद्यकीय महाविद्यालय व रुग्णालय, मिरज आणि पद्मभूषण वसंतदादा पाटील शासकीय रुग्णालय, सांगली या तिन्ही संस्थेतील दैनंदिन जैव वैद्यकीय कचरा विल्हेवाट येणारा खर्चाबाबत दर निश्चित करण्यासाठी दिनांक 28/10/2028 रोजी सायंकाळी ४.०० वाजता बैठक आयोजित करण्यात आली होती.

सदर बैठकीत आपणास समवेत केलेल्या चर्चेनुसार व घेतलेल्या निर्णयानुसार खालील प्रमाणे दर निश्चित करण्यात आले आहे.

तपशिल	प्रतिदिन प्रति वेड दर	तपशिलानुसार मान्य वजन
जैव वैद्यकीय कचरा	रुपये ९.०० अधिक GST	०.२५० KG प्रतिदिन प्रतिवेड
०.२५० KG प्रतिदिन प्रति वेड पेक्षा	जादा वजनाचा दर	प्रति किलो अधिक रुपये ५५.०० अधिक GST
बारकोड	रु.३ अधिक	पिवळा, लाल, निळा व पांढरा
सॉफ्टवेअर (वार्षिक दर) MPCB च्या मानकानुसार	रु. २५०००/-	१ वजन काटा-रुपये २०,०००/- (WIFI attach)
कालवाहय औषधे मानकानुसार नष्ट करण्यासाठी प्रतिकिलो रु.	७५.००/-	.

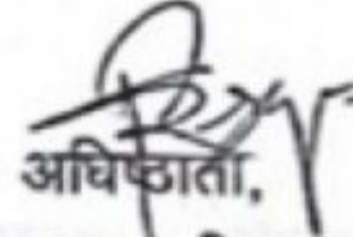
(कृ.मा.प)

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महाराष्ट्र राज्य प्रदुर्षण महामंडळाच्या मानकानुसार पदमभूषण वसंतदादा पाटील शासकीय रुग्णालय,सांगली या रुग्णालयातील दैनंदिन जमा होणारा जैव वैद्यकीय कचरा विल्हेवाट करण्यासाठी दिनांक ०१/११/२०२४ पासून कार्यारंभ आदेश देण्यात येत आहे. तरी या रुग्णालयात निर्माण होणारा जैव वैद्यकीय कचराच्या CPCB व MPCB च्या वेळोवेळी नियमावली नुसार संकलन करणे, वाहतुक करणे व त्याचे शाबोक्त पध्दतीने विल्हेवाट लावण्याची जबाबदारी ही आपल्या संस्थेची राहिल.

तसेच दरमहा बाहययंत्रणेकडून केलेल्या कामाचे देयक हे अधिष्ठाता, पदमभूषण वसंतदादा पाटील शासकीय रुग्णालय,सांगली यांचे नावे स्वतंत्ररित्या प्रत्येक महिन्याच्या ५ तारखेपर्यंत संबंधीत अधिकार्यांच्या स्वाक्षरीने अधिष्ठातांचे प्रशासकीय कार्यालयास सादर करावे.

सदरचे आदेश हे वित्त विभाग, शासन निर्णय क्रमांक विअप्र-२०१३/प्र.क्र.३०/२०१३/विनियम, भाग-२, दिनांक १७/०४/२०१५ मधील वित्तीय अधिकार नियम पुस्तिका, १९७८, भाग-पहिला, उपविभाग-चार मधील अनुक्रमांक ११ नुसार बाहय यंत्रणेकडून करून घेण्यात येणाऱ्या कामासाठी येणाऱ्या खर्चास मान्यता देण्यासाठी सादर केलेल्या प्रस्तावाच्या अधिन राहून निर्गमित करण्यात येत आहे.


अधिष्ठाता,

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- १) सर्व विभाग प्रमुख, पदमभूषण वसंतदादा पाटील शासकीय रुग्णालय,सांगली.
- २) वैद्यकीय अधीक्षक, पदमभूषण वसंतदादा पाटील शासकीय रुग्णालय,सांगली.
- ३) किरकोळ वस्तु पुरवठा लिपीक, पदमभूषण वसंतदादा पाटील शासकीय रुग्णालय,सांगली
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- २) मा. आयुक्त, (वैद्यकीय शिक्षण) संचालनालय, मुंबई.
- ३) मा. संचालक, वैद्यकीय शिक्षण व संशोधन, मुंबई.

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कार्यालय (०२३३) २३२२८८४
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Annexure-R-3

सांगलीच्या अमृत महानगर

जा.क्र.साशा-४/पवपाशारुसा/भुगया/ १९७३ /२०२४

दिनांक:- 21/2/2024

प्रति,
अधिष्ठाता,
पद्मभूषण वसंतदादा पाटील, शासकीय रुग्णालय,
सांगली

विषय :- पद्मभूषण वसंतदादा पाटील शासकीय रुग्णालय सांगली व मिरज शासकीय
महाविद्यालय भुयारी गटार योजनेच्या कामाबाबत.

उपरोक्त संदर्भिय विषयास अनुसरून वरील नमुद दोन्ही योजनेचे काम करण्याकरीता या
विभागास (मजीप्रा) कळविणेत आलेले आहे. त्याअन्वये दोन्ही योजनांची सद्य:स्थिती खालील प्रमाणे
आहे.

अ.क्र.	योजना	सद्य:स्थिती
१	पद्मभूषण वसंतदादा पाटील शासकीय रुग्णालय सांगली भुयारी गटार योजना	सदर योजनेचे सर्वेक्षण व डिझाईनचे काम पुर्ण झालेले असून सविस्तर प्रकल्प अहवालाचे काम अंतिम टप्प्यात आहे (अंदाजे रु.९.०० कोटी ढोबळ इतका खर्च अपेक्षित आहे)
२	मिरज शासकीय महाविद्यालय व रुग्णालय भुयारी गटार योजना	सदरील योजनेस तांत्रिक व प्रशासकीय मंजूरी मिळालेली असून निविदा प्रसिद्ध करून तांत्रिक लिफाफा मंजूरीस्तव सादर करणेत आलेला आहे. तदनंतर वित्तीय लखोटा उघडून मंजूरी नंतर कार्यारंभ आदेश देण्याची कार्यवाही करणेत येईल. (योजनेची ढोबळ किंमत रु.१४.५१ कोटी इतकी आहे)

हे आपले माहितीसाठी सविनय सादर.

सोबत : काही नाही.

५५ (ए.एम.आडे) १०२
कार्यकारी अभियंता
महाराष्ट्र जीवन प्राधिकरण विभाग, सांगली